

[Mr. Speaker]

must be appointed. That is a suggestion for action. Shri Prabhat Kar says that this is causing serious inconvenience and workers will be discharged and therefore effective and immediate steps ought to be taken. The Minister will kindly bear all this in mind and make a complete statement on Monday. Let us see thereafter. In the meanwhile, I do not think it is necessary to allow this adjournment motion.

Shri Sadhan Gupta: (Calcutta—East): The adjournment motion may be held over.

Mr. Speaker: I have disallowed the adjournment motion.

Shri Sadhan Gupta: Before hearing the hon. Minister?

Mr. Speaker: He will make a statement on Monday.

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy of Notification No. G.S.R. 537, dated the 17th April, 1961, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Place in Library. See No. LT-2902/61.]

12.8½ hrs.

ESTIMATES COMMITTEE

MINUTES

Shri H. C. Dasappa (Bangalore): I beg to lay on the Table a copy of the Minutes of evidence given before the Sub-Committee of the Estimates Committee on Public Undertakings and Minutes of the sitting of the Estimates Committee relating to Hundred and twenty-fifth Report on the Ministry of Steel, Mines and Fuel—The Neyveli Lignite Corporation Limited.

STATEMENT RE: ACCIDENT IN THE EAST KAJORA COLLIERY ON THE 22ND APRIL, 1961

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): An accident occurred in the East Kajora Colliery near Asansol at about 4 P.M. on the 22nd April, 1961 involving the loss of five lives and injury to one person.

2. The accident was due to fall of roof, 70' x 40' x 4', in a demilairing area in which extraction of pillars had been completed and which had been fenced off after withdrawal of the roof supports. Six miners, who were to work on a new pillar, left off their legal working place and entered the prohibited area after removing the fencing for the purpose of collecting fallen coal. The roof fall took place when they were busy loading coal. Five persons were buried completely and one partially. The latter was extricated and sent to the hospital.

12.08 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND AUDIT ACCOUNTS OF HINDUSTAN INSECTICIDES LIMITED, 1959-60

The Minister of Industry (Shri Manubhai Sah): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Hindustan Insecticides Limited for the year 1959-60, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 639 of the Companies Act, 1956.

(ii) Review by Government of the working of the above Company. [Placed in Library. See No. LT-2901/61.]